

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.112
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

V/s

Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 23/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Adv. Mr. Manish Kaushik

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

ORDER

The matter stands adjourned to 04.08.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-sd-

**MADAN B. GOSAVI
MEMBER (JUDICIAL)**

Braj Mohan / Neeraj